

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 849/2020	Danish Naseem Qureshi Vs Nagpada Police Station	Hearing	
02	ABA 841/2020	Nikhil Manoj Thakkar Vs The State of Maharashtra Through Tardeo Police Station	Say	
03	ABA 516/2020	Mehboob Islam Malik Vs State Agripada Police Station	say	
04	BA Exh in 516/2020	The of Maharashtra Mumbai Zonal Office -I Vs Shri Rajhesh Khare and ohters.	say.	
05	ABA 161/2020	Amit Suresh Singh And 4 Others Vs State V P Marg Police Station	say	
06	ABA 2127/19	Satyanand Raghunandan Swargam Vs Worli Police Station	Order	

07	ABA 2245/19	Rushabhkumar Mukeshbhai Patwa And 2 Others Vs State Tardeo Police Station	Order	
08	ABA 856/2020	Kunal Dhamija Vs State Of the Colaba Police Station	Order	
09	ABA 951/2020	Ramesh Kashinath Patange And Anr. Vs State Bhoiwada Police Station	Order	
10	POCSO SPL Case 463/18	The State of Devnar Police Station Vs Vasim Mohamad Asrar Kureshi	Order	
11	BA Exh 29 in POCSO SPL Case 379/17	MULUND POLICE STATION Vs AVINASH RAVINDRA BHALKE	Order	

